

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/4961/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar, Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun, Arunachal Pradesh.

Dated Guwahati, th 20 July, 2022.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. HC (IB)-VIG/01/2022 dated 13.07.2022.
Madam,

With reference to the above, I am directed to inform you that the prayer of Smti. Jaweplu Chai, District & Sessions Judge, Lower Subansiri District, Ziro, Arunachal Pradesh, for **casual leave on 18.07.2022 with station leave permission from 17.07.2022 to 18.07.2022**, has been granted. The next senior most Judicial officer at the station would remain in charge of her Court and office in her absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo no. NO.HC.VII-21/2008(Pt.)/4962-4963/A. dtd. , 20-7-2022
Copy to:

1. Smti. Jawepiu Chai, District & Sessions Judge, Lower Subansiri District, Ziro, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

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